

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 26
63/241/PB/2019

IN THE MATTER OF:

Roopak Narendra Kothari & Ors
v.
Kothari Associates Pvt Ltd & ors

.... Petitioner

.... Respondent

Order Under Section 241

Order delivered on 02.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Ranjana Roy, Ms. Vasudha Sen, Ms.
Niharika Bhel, Advs.

For the Respondent : Adv. Sharad Rajwanshi, Adv. Ankita Sharma,
Ankit Singal, Uday Pratap Singh, Advs.

ORDER

RA-28/2022

Ld. Counsel for the Respondent seeks time to file the reply. At request,
list the matter on 18.05.2023 for physical hearing.

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)